

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4427
ANSWERED ON:22.04.2010
PRIVATE COMPANIES ENGAGED IN COOKING GAS BUSINESS
Singh Shri Pashupati Nath

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether some private companies are also engaged in cooking gas business in the country;
- (b) if so, the details thereof;
- (c) the number of gas companies which have been issued licences, State-wise ; and
- (d) the details of the agreement entered into between the cooking gas companies and the Government ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d): The Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, vide Notification dated 26-04-2000 permits parallel marketing of LPG by parallel marketer carrying on any or all of the business of importing, storing, bottling, marketing, distributing and/or selling LPG under the Parallel Marketing System (PMS).

The parallel marketer, subject to fulfillment of the condition prescribed in the said LPG Control Order are free to operate and are not required to seek authorization or licence from the Government.

As per information available with the Government, few private companies including M/s. SHV Energy (P) Limited, M/s. TotalGaz, M/s. Caltex and M/s. Shell Gas (LPG) India are selling domestic LPG in the country under the PMS.